

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

CP.81/97 in OA.631/97

Between;

Dated: 27.11.1997

Sri D.V. Nagi Reddy

Applicant.

And

Sri A. Ramakrishnaiah, Sr. Supdt. of Post Offices,
Chittoor Dist.

2. Sri R. S. Nataraja Murthy, The Post Master General,
A.P. Southern Region, Kurnool. Respondents.

Counsel for the Applicant : Mr. Krishna Devan

Counsel for the Respondents: Mr. N. R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

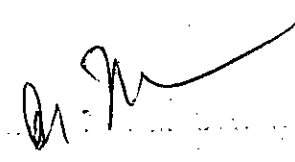
THE HON'BLE MR. B. S. JAI PARAMESHWAR : MEMBER (J)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:-

This C.P. is filed for non implementation of the directions given in this OA. dt. 4.6.1997. The learned counsel for the respondents submits that the respondents will implement the orders within one and half months i.e. on or before 15.1.1998.

2. In view of the above submission, the C.P. is closed. If the order is not implemented by that date, the applicant is at liberty to revive the C.P. No costs.


Deputy Registrar

C.P.81/97 in DA.631/97

Sri A. Ramakrishnaiah, Sr. Supdt. of Post Offices, Chittoor Dist.

2. Sri R. S. Nataraja Murthy, The Post Master General, A.P. Southern Region, Kurnool.

3. One copy to Mr. Krishna Devan, Advocate, CAT., Hyd.

4. One copy to Mr. N. R. Devaraj, SR. CGSC., CAT., Hyd.

5. One duplicate.

srr

(6)

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 27/11/97

~~ORDER/JUDGMENT~~

~~M.A./R.A./C.A. NO.~~ 81/97

~~D.A. NO.~~ 631/97 in

Admitted and Interim Directions
Issued.

Allowed CP closed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal दस्तावेज/DESPATCH - 2 DEC 1997 हैदराबाद ब्याच HYDERABAD BENCH
